

**Revised Course Curriculum for One Year Marine Engineering Course (8 Months Training ashore & 4 Months Training onboard) (Included in TEAP B Appendix III/1A-5 & 5.1)**

**DIRECTORATE GENERAL OF SHIPPING**

	<b>Examination, Assessment &amp; Certification (EAC Br.)</b>	<b>IS / ISO Clause No. 7.1</b>
<b>Ref: QMS: EACQP - 07 - 1</b>	<b>Subject: Revised Course Curriculum for One Year Marine Engineering Course (8 Months Training ashore &amp; 4 Months Training onboard)</b>	<b>File No: TR/CIR/2011</b>
<b>Authorized by: CS/ DG</b>	<b>Circular No: STCW 2010 Circular No. 06 of 2012</b>	<b>Date: 19.01.2012</b>

1. As the shipping Industry and the seafarers are well aware, the 2010 Manila Amendments to the STCW Convention have entered into force on 1st January 2012, through the Tacit Amendment Procedure as laid down in the STCW Convention.
2. In view of the 2010 amendments to STCW Convention, the revision of course curriculum for One Year Marine Engineering Course - (8 Months Training ashore & 4 Months Training onboard) has been carried out by the DGS in consultation with the training institutes and employers (ship owners and manning agencies).
3. The competence table is attached as Annexure I.
4. It is expected that training institutes would follow these guidelines in letter and spirit.
5. The above revised course curriculum shall come into force on 1st July, 2012 for new batches.
6. This issues with the approval of the Director General of Shipping and ex-officio Additional Secretary to the Government of India, under the power conferred in the Chapter IX Rule 47 of Merchant Shipping (Standards of Certification & watch - keeping for Seafarers) Rules, 1998.

# **ONE YEAR MARINE ENGINEERING COURSE**

**(8 Months Training Ashore & 4 Months Training Onboard)**

## **1. Basic Details of the course**

### **i. 1 Aims**

This course covers education and training which meets or exceeds the level of knowledge and competence specified in Table A-III/1 as per the requirements of 2010 STCW Convention Chapter III, Section A-III/1.

### **ii. .2 Course objective**

The objective of this course is to impart training with background knowledge and practical work to enable them to be competent to carry out the engineering watch keeping duties safely.

In addition certain competencies of Section A-III/2 are also imparted with an aim for making quality Marine Engineers.

## **2 Course Duration**

Total teaching hours for One Year Marine Engineering Course (8 Months Training Ashore & 4 Months Training Onboard) is 1960 Hours.

## **3. Evaluation and Certification**

Periodic evaluation shall be carried out by the institutes conducting the course. The performance evaluation system employed should be designed to match the objectives of the curriculum, which is to develop both theoretical knowledge and practical skills as well as inculcate various other qualities like team spirit and leadership qualities.

#### **4. One Year Marine Engineering Course (8 Months Training Ashore & 4 Months Training Onboard)**

The course outline and syllabus for One Year Marine Engineering Course (8 Months Training Ashore & 4 Months Training Onboard) as per amendments made to STCW 95 has been developed and is attached as Annexure- I & Annexure-II respectively. While developing the course outline & syllabus due weightage has been given to the already existing competence & knowledge of these candidates basis the entry level being of graduate engineers from mechanical stream who would have already during the course of the engineering degree gathered the knowledge, understanding & proficiency of certain competencies under STCW 2010. Four months training onboard ship, after 8 months shore based training is required to be duly recorded in a Training and assessment record book.

#### **5. Transitional provision**

Even though the new amendments require candidates starting their Pre Sea courses from 1st July 2013 to conform to the new amendments, this administration has decided as a proactive measure, that candidates starting their Pre-Sea courses after 1st July 2012 will pursue the course wherein amendments of the STCW 2010 have been incorporated. Candidates starting their Pre-Sea Course before 1st July 2012 will be required to do the up-gradation course as applicable, unless the amendments of the STCW 2010 have been included in the pre-sea training course along with the documentary evidence.

#### **6. [Annexure -I](#)**

Course outline for One Year Marine Engineering Course (8 Months Training Ashore & 4 Months Training Onboard).

#### **7. [Annexure -II](#)**

Syllabus for One Year Marine Engineering Course (8 Months Training Ashore & 4 Months Training Onboard).

**Sd/-**

**[D. Mehrotra]**

**Dy. Chief Surveyor**